

**Name of the corporate debtor: Matoshri Laxmi Sugar Co-generation Industries Limited**

**Date of commencement of CIRP: 17/07/2025**

**List of creditors as on 27/3/2026**

**Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016**

Sl No.	Category of Creditor	Summary of Claim Received		Summary of Claim Admitted		Amount Contingent Claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks if any
		No. of Claims	Amount	No. of Claims	Amount					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	-
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	-
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	2,07,58,47,617	2	2,03,28,72,363	-	-	4,29,75,254	-	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	1,84,71,06,953	3	1,84,16,21,279	-	-	54,85,674	-	-
5	Operational creditors (Government Dues)	3	1,33,15,062	1	1,28,99,745	4,15,317	-	-	-	-
6	Operational creditors (Workmen and Employees)	1	5,57,30,300	-	5,57,30,300	-	-	-	-	-
7	Operational creditors (other than Workmen and Employees and Government Dues)	7	57,57,05,603	7	50,75,24,370	-	6,43,35,286	38,45,947	-	-
<b>Total</b>		<b>16</b>	<b>4,56,77,05,535</b>	<b>13</b>	<b>4,45,06,48,057</b>	<b>4,15,317</b>	<b>6,43,35,286</b>	<b>5,23,06,875</b>		

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Secured financial creditors (other than financial creditors belonging to any class of creditors)														
(Amount in ₹)														
Sl. No.	Name of creditor	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Union Bank of India (SAMV, Mumbai)	31-07-2025	1,04,96,83,256	1,00,95,68,886	Secured Financial Creditor	1,00,95,68,886	-	No	26.06%	-	-	-	4,01,14,370	Based upon certain additional documents / working of claim, the bank has revised their claim amount to ₹1,04,96,83,256 on 8-12-2025 from ₹63,80,27,192.
2	Punjab National Bank (Pune SASTRA Branch)	29-07-2025	1,02,61,64,361	1,02,33,03,477	Secured Financial Creditor	1,02,33,03,477	-	No	26.41%	-	-	-	28,60,884	Based upon certain additional documents / working of claim, the bank has revised their claim amount to Rs. 1,02,61,64,361 on 20-9-2025 from Rs. 83,91,36,540.
			2,07,58,47,617	2,03,28,72,363		2,03,28,72,363	-	-	52.47%	-	-	-	4,29,75,254	-
Notes: The Resolution Professional has conducted his verification, as per the data / document provided by the claimant/ Erstwhile Management, and based on the same, the Resolution Professional has admitted the claim of the claimant. The amount admitted / kept under verification are subject to modification, as and when clarification / additional documents (if any) received and verified by Resolution Professional.														

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Unsecured financial creditors (other than financial creditors belonging to any class of creditors)														
Sl. No.	Name of creditor	Details of claim received			Details of claim admitted						Amount of claim under verification	Remarks, if any		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim			Amount of any mutual dues, that may be set-off	Amount of claim not admitted
1	Karnataka Bank Limited	30-07-2025	1,09,52,18,831	1,09,52,18,831	Unsecured Financial Creditor		1,09,52,18,831	NA	28.27%	-	-	-	-	Claim is in respect to the corporate Guranatee provided by Corporate Debtor. Based upon certain additional documents / working of claim, the bank has revised their claim amount to Rs. 109.52,18,831 on 5-2-2026 from Rs. 109.46,04,818.
2	Union Bank of India Solapur branch	31-07-2025	59,76,68,765	59,21,83,091	Unsecured Financial Creditor	-	59,21,83,091	NA	15.28%	-	-	-	54,85,674	Claim is in respect to the corporate Guranatee provided by Corporate Debtor.
3	Punjab National Bank (Kolhapur Branch)	29-07-2025	15,42,19,357	15,42,19,357	Unsecured Financial Creditor	-	15,42,19,357	NA	3.98%	-	-	-	-	Claim is in respect to the corporate Guranatee provided by Corporate Debtor.
			1,84,71,06,953	1,84,16,21,279		-	1,84,16,21,279		47.53%	-	-	-	54,85,674	-

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List of creditors as on 27/3/2026

Operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Deputy Commissioner of Income Tax Dept. Central Circle- (1), Solapur	31-07-2025	4,15,317	-	Operational Creditor (Govt. Dues)	-	-	No	-	4,15,317	-	-	-	The claim is filing for the dues of A.Y. 2022-23. as per the understanding of RP Appeal is pending for the same.
2	Employee Provident Fund Organisation, Ministry of labour and Employment	12-08-2025	68,97,521	68,97,521	Operational Creditor (Govt. Dues)	-	-	No	-	-	-	-	-	
3	Shri Harsh Parashar Assistant Commissioner Central Goods And service Tax Solapur division	19-09-2025	60,02,224	60,02,224	Operational Creditor (Govt. Dues)	-	-	No	-	-	-	-	-	
			1,33,15,062	1,28,99,745	-	-	-	-	-	4,15,317	-	-	-	

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Operational Creditor (Employees and Workmen)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Claim from Employees thorough Authorized Representative	28-11-2025	5,57,30,300	5,57,30,300	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	-	-	-
			5,57,30,300	5,57,30,300	-	-	-	-	-	-	-	-	-	-

Notes:  
The Resolution Professional has conducted his verification, as per the data / document provided by the claimant. The Resolution Professional has requested the Erstwhile Management for some data and documents. The amount admitted / kept under verification are subject to modification, as and when clarification / additional documents (if any) received and verified by Resolution Professional.

\* The Resolution Professional (RP) received claim forms, which was belated in nature from Employees claim thorough Authorized Representative. The same was admissible & belated in nature, thus as required the Resolution Professional was placed the same with the Committee of Creditor for their approval as required under the provision of IBC 2016. The Committee of Creditors has provided their approval in 10th Committee meeting. Accordingly the Resolution Perofessional has filed the application before NCLT, Mumbai having case no. IA(L.B.C)/1161/MB/2026. The matter was listed on 23rd March, 2026 and the IA was allowed.

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Operational Creditor (Other than Employees, Workmen and Govt. Dues)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Aurangabad Distillery Ltd.	25-07-2025	4,67,99,999	4,35,34,061	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	-	32,65,938	
2	B N Mandhare & Associates	31-07-2025	48,27,786	36,54,215	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	11,73,571	-	
3	New Phaltan Sugar Works Distillery Division Ltd.	25-07-2025	6,25,10,958	6,19,30,949	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	-	5,80,009	
4	V.G. Naikawadi & Co.	30-07-2025	58,25,418	18,72,743	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	39,52,675	-	
5	AB Mauri India Private Limited	29-07-2025	7,47,90,562	7,47,90,562	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	-	-	
6	Sairaj Engineering & Construction LLP*	18-10-2025	40,62,129	37,38,994	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	3,23,135	-	
7	Claim of Farmers through Authorized Representative*	19-11-2025	37,68,88,751	31,80,02,846	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	5,88,85,905	-	
			57,57,05,603	50,75,24,370	-	-	-	-	-	-	-	6,43,35,286	38,45,947	-

Notes:  
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\* The Resolution Professional (RP) received claim forms, which was belated in nature from Sairaj Engineering & Construction LLP and Farmers claim through Authorized Representative. The same was admissible & belated in nature, thus as required the Resolution Professional was placed the same with the Committee of Creditor for their approval as required under the provision of IBC 2016. The Committee of Creditors has provided their approval in 10th Committee meeting. Accordingly the Resolution Professional has filed the application before NCLT, Mumbai having case no. IA(I.B.C)/1161/MB/2026. The matter was listed on 23rd March, 2026 and the IA was allowed.